

may have to pass on part of the question to my colleague the Minister of Transport to answer.

उमरेर, बम्बई में खनिज निक्षेप

+

*१०६. { श्री रघुनाथ सिंह
श्री बन्धनारायण :

क्या इस्पात, खान तथा ईंधन मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि बम्बई राज्य के नागपुर जिले की उमरेर तहसील में क्रोमाइट, ताबा, सोना और लोहा प्रचुर मात्रा में हैं, और

(ख) क्या सरकार का खनिज सम्पत्ति से परिपूर्ण इस क्षेत्र का सर्वेक्षण करवाना और इस से लाभ उठाने का विचार है ?

खान और तेल मन्त्री (श्री के० डे० बालवीर) (क) "भारतीय भूगर्भीय सर्वेक्षण विभाग" ने रिपोर्ट दी है कि यहाँ बहुत ज्यादा मात्रा में खनिज पदार्थों वाला एक क्षेत्र है, जिसका व्यवसायिक रूप में शोषण किया जा सकता है।

(ख) क्योंकि यह खनिज पदार्थ ग्रैंड १९५६ की औद्योगिक नीति प्रस्ताव की सूची 'ए' (Schedule 'A') में सम्मिलित कर लिये गये हैं। इसलिये इनके शोषण के प्रश्न पर विचार किया जा रहा है। इस प्रश्न पर राज्य सरकार (बम्बई) की भी सलाह ली जा रही है।

श्री रघुनाथ सिंह : मैं जानना चाहता हूँ कि क्या इस का काम अभी तक आरम्भ हुआ है या नहीं।

श्री के० डे० बालवीर : अगर काम से मतलब जिम्नोलॉजिकल सर्वे में है, तो वह तो चल रहा है, लेकिन औद्योगिक इस्तेमाल अभी शुरू नहीं हुआ है।

*CORRECTION OF ANSWER TO STARRED QUESTION NO. 102

The Deputy Minister of Defence (Sardar Majithia): With your permission I would like to correct the reply given to one of the supplementaries which I gave in respect of Question 102 in connection with the age up to which re-employed officers will be retained I said 50 It should be changed to 52

ORAL ANSWERS TO QUESTIONS—
contd

Service Conditions of Defence Personnel

*110. Shri M. E. Krishna: Will the Minister of Defence be pleased to state whether the Government have changed or propose to change the retirement or release conditions for Regular and Non-Regular Officers in the Defence Service?

The Deputy Minister of Defence (Sardar Majithia): No But the Government have decided, as a temporary measure, to allow the following classes of officers to be retained in service for certain periods beyond the age limits prescribed for their compulsory retirement or release if the Chief of Staff concerned considers that necessary in the public interest

- (1) officers of the substantive rank of Major and below in the Army.
- (11) officers of the substantive rank of Lt Commander and below in the Navy (other than those promoted from the Branch List); and
- (111) officers of the substantive rank of Squadron Leader and below in the Air Force

Shri M. E. Krishna: May I know whether, while recruiting for the short service commissions from amongst the retired personnel, any weightage will be given to the areas which have not

returned a good number of personnel for the defence services, or will they be recruited from the areas which have already a big representation in the services?

Sardar Majithia: Recruitment does not arise. This is only retention of the officers who are due for retirement. Recruitment does not come in.

Shri M. E. Krishna: What will be the number of those officers who have already attained the age of 49 and what will be the number that will be recruited now in order to make up the deficiency?

Sardar Majithia: I have already said that it is not a question of recruitment. This question relates to the retention of officers who are due to retire, and recruitment does not come in at all.

Shri M. E. Krishna: What will be their number?

Mr. Speaker: Number of whom?

Shri M. E. Krishna: Number of those officers who will get this concession who would otherwise have gone out at the age of 49.

Sardar Majithia: I am afraid, in public interest, I shall not be able to disclose that information.

Shri Narayanankutty Menon: May I know whether it is not the normal procedure in the Army to give promotion to the lower ranks when a vacancy occurs due to retirement, and if so, may I know the reasons for a departure from the normal rule now?

Sardar Majithia: I could not follow the question.

Mr. Speaker: Is it not the usual practice in the Army that whenever a vacancy arises, the junior officers are promoted, and if so, why are those officers retained beyond the normal age of retirement?

Sardar Majithia: That is done for the simple reason that there is such a lot of shortage that we have to make

up that shortage by keeping on the officers who are due to retire, and they are in addition to the new ones who are given promotion.

Shri Narayanankutty Menon: Is it not the normal procedure in the Army to fill up vacancies due to retirement, by promotion from the lower ranks, and if so, what are the reasons for the departure from the normal rule?

Mr. Speaker: The Minister has already said that these officers are in addition to those that are promoted in the normal course. No person that has to be promoted has been denied promotion, everyone that deserves promotion has been promoted. In addition, there are vacancies to be filled up.

Sardar Majithia: Possibly, the hon. Member has in mind the Other Ranks being promoted to the officers' posts. So far as that is concerned, we have reserved ten per cent of the vacancies for those persons who are found fit.

Shri Jaipal Singh: Could we get some picture of the ratio that would be adopted as between administrative officers and combatant officers? Will there be more combatant officers or administrative officers?

Sardar Majithia: I do not have that information with me at the moment. But it deals with all the officers both on general duties and in the administration branch.

Dr. Sushila Nayar: May I know the reason for earlier retirement for military officers than for officers in other services, and also whether it is not a fact that there is a good deal of discontent among the various ranks of the military personnel as a result of earlier compulsory retirement?

Sardar Majithia: It is a general question of policy. If you want me to answer that, I shall do so.

Mr. Speaker: No. It is a general question of policy.